

WELFARE SCHEMES FOR WOMEN AND CHILDREN

\*1115. Shri M. L. Dwivedi: Will the Minister of Education be pleased to state:

(a) the progress made in administering the fund of rupees four crores set apart by the Planning Commission for aiding welfare schemes for women and children;

(b) whether the schemes which were to be implemented through the Central Social Welfare Board have been formulated; and

(c) the work done so far either by the Social Services Division of the Planning Commission or any other institution?

منسٹر آف ایجوکیشن ایلڈ نیچرل

رسورسز ایلڈ سائلینک ریسرچ (مولانا

آزاد): (اے اور بی) گورنمنٹ نے اس کام

کے لئے ایک ہورت بنا دیا ہے۔ تھوڑے دن

ہوئے اس نے کام شروع کیا۔ یہ اسکیم

صرف عورتوں اور بچوں کے لئے ہی

نہیں ہے۔ سوشل ویلفیئر کے دوسرے

میدان میں بھی اس کے سامنے ہیں۔

ہورت کی ابھی صرف ایک ہی مہنگ

ہوئی ہے۔۔۔ اس میں اس نے اپنے کام کا

پلان بنایا ہے۔ اور جو ایجنڈہ اس سوشل

ویلفیئر کا کارہ کر رہی ہیں ان سے

درخواستیں منگوائی ہیں۔

(سی) ایک اسٹیمنٹ تھیل پر

رکھ دیا گیا ہے۔

[See Appendix V, annexure No. 44.]

جناب کی اجازت سے میں یہ بھی

بتلاؤں کہ ابھی کچھ دن ہوئے ایک

سوال کے جواب میں تمام تفصیلات بنا

دی گئی ہیں۔

[The Minister of Education, Natural Resources and Scientific Research (Maulana Azad): (a) and (b). The Government have recently set up the Central Social Welfare Board whose functions are not confined to welfare schemes for women and children alone—to administer this fund. The Board has had one meeting already, has formulated its plans and methods of work and has called for applications from the voluntary agencies working in the field of social welfare.

(c) A statement is laid on the Table of the House [See Appendix V, annexure No. 44.]

May I also state that a few days ago all details have been given in reply to a question.]

Shri T. S. A. Chettiar: I understand the Board has made certain rules for their guidance. Will the hon. Minister please place them on the Table of the House?

مولانا آزاد: رولز ہورت بنا رہا ہے۔

پھر ان پر ایجوکیشن اور فائلینس

منسٹری فور کرے گی۔ اس کے بعد وہ

مانے جائیں گے۔ اگر آنل ممبر چاہتے

ہیں تو منظوری کے بعد اس کے

تھیل پر رکھ دئے جا سکتے ہیں۔

[Maulana Azad: The board is framing the rules which will later on be considered by the Ministries of Education and Finance. If the hon. Member so desires, they can be placed on the Table of the House after they are approved.]

Shri T. S. A. Chettiar: Some rules were published in the newspapers. If they were not approved, how could they get into the newspapers? If they are published, they could well be placed on the Table of the House.

مولانا آزاد: مجھے نہیں معلوم

انریبل ممبر کی رولز کی طرف اشارہ کر

رہے ہیں - ہو سکتا ہے کہ کچھ ابتدائی باتیں جو پہلی سٹنک میں کی گئی ہیں وہ رپورٹ میں آگئی ہوں - جہاں تک مجھے معلوم ہے وہاں بتائے جا رہے ہیں اور وہ منسٹری کے سامنے آئیں گے - منسٹری جب ان کو مان لے گی تب وہ تیار سمجھے جائیں گے -

[Maulana Azad: I do not know what rules the hon. Member is referring to. Possibly some preliminary talks which were held at the first meeting have appeared in the reports. So far as I know the rules are being framed and will be put before the Ministry after whose approval they will be considered as having been completed.]

**Shrimati Renu Chakravartty:** May I know what special welfare schemes for women and children have been considered by this Social Welfare Board?

مولانا آزاد: ابھی اس کی تفصیلات نہیں بتلائی جا سکتی ہیں - رپورٹ ان کا نقشہ بتائے گا - کہ خاص طور پر بچوں کے ویلفیئر کے لئے اور عورتوں کے ویلفیئر کے لئے اور ایسے لوگوں کے لئے جو ایسا ہی ہیں - معذور ہیں - کام کیا جائے گا -

[Maulana Azad: Details cannot be given as yet. The board will frame these schemes. All that can be said at present is that work will be done specially for the welfare of children and women, the disabled and the help-less.]

**Shrimati Tarkeshwari Sinha:** May I know whether the Government of India have set up an Indian National Committee on early childhood education, and if so how many members are there in that committee, and what was the work done by them so far?

مولانا آزاد: اس رپورٹ سے اس کا کوئی تعلق نہیں ہے میں ابھی اس کا جواب نہیں دے سکتا -

[Maulana Azad: It has nothing to do with this board and I cannot answer this question at this time.]

**Shri Thanu Pillai:** May I know the qualifications for membership of the Board, and who the members of the Board are?

مولانا آزاد: میں ممبروں کی لسٹ تو سنا دے سکتا ہوں - لیکن کوالیفیکیشن کا فیصلہ آنریبل ممبر خود کریں گے -

[Maulana Azad: I can read out the list of the members, but as for their qualifications, the hon. Member can himself judge them.]

**Shri Thamun Pillai:** Can I have a translation?

**Mr. Deputy-Speaker:** The hon. Minister is prepared to give the names, and the hon. member may see their qualifications himself.

**Shri Thanu Pillai:** My question was whether any qualifications are attached to that membership, not what their qualifications are.

**Maulana Azad:** No.

**Shri N. M. Lingam:** May I know the number of social welfare organisations in the country, and how many of them have been recognised by Government as agencies for implementation of the schemes of social welfare?

**Mr. Deputy-Speaker:** That will be done hereafter by the Board. That is what the hon. Minister stated.

**Shrimati A. Kale:** Am I to understand that so far no help has been given to the social welfare institutions, and that no work has been started so far?

مولانا آزاد : جہاں تک مجھے معلوم ہے ابھی تک کسی خاص ایجنسی کو مدد نہیں دی گئی ہے -  
 ابھی ابتدائی کام ہو رہا ہے -

[Maulana Azad: As far as I know, no agency has been given any special help so far. Preliminary work is being done as yet.]

**Shrimati Renu Chakravarty:** What is the agency through which this social welfare work will be undertaken by the various States, and may I know whether direct communications may be made by the Social Welfare Board now?

مولانا آزاد : یہ بورڈ اس لئے بنایا گیا ہے کہ ملک میں جو پرائیویٹ ایجنسیاں موجود ہیں اور کام کر رہی ہیں ان کے ذریعہ کام کیا جائے اور انہیں مدد دی جائے - بورڈ کو پورا اختیار ہے کہ اس بارے میں ڈائریکٹ کمیونٹی کیشن کرے اور وہ کر رہا ہے -

[Maulana Azad: This board has been set up so that work may be done through the existing private agencies who are doing this work now, and that they may be rendered help. The board has the full authority to hold direct communication in this regard and it is doing so.]

**سٹھ गोबिन्द दास :** क्या माननीय मंत्री जी को यह बात मालूम है कि आधुनिक शिक्षा विशेषज्ञों की यह राय है कि यथार्थ में बच्चों की शिक्षा तीन और छः वर्षों के समय के बीच में ही खत्म हो जाती है और क्या यह बोर्ड इस बात पर भी कुछ विचार करेगा कि तीन और छः वर्षों के बीच के बच्चों की शिक्षा इस देश में किस प्रकार दी जाय ?

مولانا آزاد : हाں - بورڈ اس پر

[Maulana Azad: Yes. The board will consider this matter also.]

**बाबू रामनारायण सिंह :** अभी मंत्री महोदय से जब पूछा गया कि बोर्ड के सदस्यों की योग्यता क्या है तो इस पर उन्होंने जबाब दिया कि योग्यता के बारे में मैम्बर खुद फ़ैसला करेंगे। तो मेरी समझ में यह नहीं आता कि बोर्ड के सदस्यों को बहाल करना है मंत्री महोदय ने, तो मैम्बर कैसे फ़ैसला करेंगे ?

**Mr. Deputy-Speaker:**

नहीं, नहीं, फ़ैसला नहीं, कर सकते हैं।  
 The hon. Minister said there were no special qualifications imposed on or expected of these members. No definite rule has been laid down.

**Shri Kelappan:** May I know whether any amount out of these Rs. 4 crores has already been spent?

**Maulana Azad:** No.

**Shri Boovaraghasamy:** How many social service Divisions or institutions have been set up, and what are the names of the places where they have been set up all over the country?

مولانا آزاد : یہ میں نہیں بتا سکتا - بورڈ نئے انداز میں تھوٹن قائم کرنے کے لئے نہیں بنا ہے - جو پرائیویٹ ایجنسیاں کام کر رہی ہیں انہیں مدد دینے کے لئے بنا ہے -

[Maulana Azad: I cannot say anything on this. The board has been set up not to establish new institutions but to help those private agencies which are already doing this work.]

**Mr. Deputy-Speaker:** Private institutions will be taken advantage of, and through their agency, this will be done.

**Shri Kelappan:** Is any amount going to be spent during the plan period?

**Mr. Deputy-Speaker:** Nothing so far.

**Shri Kelappan:** In the next three years?

**Mr. Deputy-Speaker:** The hon. member may read the reply. Rs. 4 crores have been set apart for this purpose, to be spent within this period.

**श्री एम० एल० द्विवेदी:** मैं ने अभी एक ही सप्लीमेंटरी पूछा था क्या मैं एक सप्लीमेंटरी और पूछ सकता हूँ ?

**Mr. Deputy-Speaker:** I have allowed so many supplementaries.

**Shri M. L. Dwivedi:** But any for me?

**Mr. Deputy-Speaker:** I am sorry. The hon. member has got another question now.

#### EDUCATION MINISTERS' AND VICE- CHANCELLORS' CONFERENCE

\*1116. **Shri M. L. Dwivedi:** (a) Will the Minister of Education be pleased to refer to the reply to starred question 1932 asked on the 7th May, 1953 and state the steps which Government have taken or are going to take to fulfil the assurance given by him on the occasion of the Education Ministers' and Vice-Chancellors' Conference held in Delhi on 18th and 19th April, 1953 viz., that 'the Government of India would consider with the greatest sympathy the recommendations of the Conference of Education Ministers and Vice-Chancellors of Universities'?

(b) Have the recommendations, submitted to Government by the Conference, been accepted?

मिस्टर ऑफ़ एज्युकेशन  
नेचरल रिसोर्स अिड साइंटिफिक रिसर्च  
(मौलाना आज़ाद) : (अे ओर भी) कान्फरेन्स  
ने जो सलारश की त्ही कौरन्सल्ट  
अस का प्रिन्सिपल सलुओर कर लिया हे - अब  
कौन्सल ऑफ़ योन्वोरसिटी अिज्युकेशन ओर  
योन्वोरसिटी कौन्सल्ट कौन्सल्ट की जकहे  
सदर अिज्युकेशन योन्वोरसिटी कौन्सल्ट  
कमिशन के नाम से कौन्सल्ट की जायेगी -

[The Minister of Education and Natural Resources and Scientific Research (Maulana Azad): (a) and (b). The Government have accepted in principle the recommendations of the Conference to establish a University Grants Commission instead of two independent bodies like the Central Council of University Education and a University Grants Committee.]

**श्री एम० एल० द्विवेदी:** मैं यह जानना चाहता हूँ कि क्या मंत्रो महोदय को मालूम है कि मौजूदा ज़माने में जो तालीम हो रही है उस के जरिये बच्चों को अपने घरू पेशे से हटा कर नौकरी की तलाश में जाना पड़ता है। क्या इस सम्बन्ध में कोई नयी तजवीज़ सरकार रख रही है कि यह सब बन्द हो कर लोग काम करने में लगे, इस तरह की तालीम दी जाय ?

मौलाना आज़ाद : یہ تو آپ نے تعلیم کے  
مسئلہ کے ردھارم کا سوال اٹھایا ہے -  
کौरنسलٹ یہ چاهتی ہے کہ پہلے ائیک  
ايجيکلسی قائم ہو جائے - پھر اسے موقع  
ملے گا کہ اس پر فور کرے کہیں نک ضروری  
رہیادار عمل مہیں لایا جا سکتا ہے جس  
خاص بات پر آنرہیل ممبر نے توجہ  
دلانی ہے - وہ کौरنسلٹ کے سامنے ہے  
اور بہت جلد اس پر فور کیا جایگا -

[Maulana Azad: This is a question of reforming the entire educational system. The Government want that an agency should be first set up. Then they will be in a position to consider the question of introducing necessary reforms. The particular issue raised by the hon. Member is already before the Government and will soon be considered.]

**Shri A. M. Thomas:** The hon. Minister remarked on prior occasions that in spite of the objections raised by the various Universities to the proposed Bill, the Government were not going